

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 189 of 2023**

**IN THE MATTER OF**

Kalapet Tsunami Kudieruppu Makkal Nala Sangam

Represented by Mr. A. Kumar, Organiser

...Petitioner

Vs

Puducherry Pollution Control Committee & 2 ors

...Respondents

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| 5.          | 24.07.2025  | Annexure V - R3 remitted the said amount of Rs.<br>1,10,000/- to PPCC vide Letter dated 24.07.2025.   | 8-9            |
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**Signed at 20<sup>th</sup> September 2025**

*Mr. Ramaswamy*

**Counsel for Respondent 1 & 2**

**Ramaswamy Meyyappan [MS/1894/2016]**

**Government Advocate for Puducherry**

| S. No. | Clarification Sought  | Reply by PPCC  |
|--------|---|--|
| 1      | <p>Has Solara filed any compliance report? They should have filed their compliance by now. Have we sent any other communication to Solara or coercive action that was taken?</p>                                | <p>For the Direction issued vide Annexure I, the unit had submitted the reply vide Letter dated 20.03.2025, which is enclosed herewith (<b>Annexure 1</b>). It is inferred that, the unit had not yet removed the remnants of the pipeline.</p> <p>Since, the Hon'ble NGT (SZ) have directed the unit directly, no further communication was sent to the unit, after the above said direction.</p> <p>However, Show Cause Notice dated 16.07.2025 has been issued to the unit, seeking explanation so as to why action shall not be taken against your unit for above non-compliance. Copy is enclosed as (<b>Annexure II</b>)</p>   |
| 2      | <p>This states that the fishermen are eligible for compensation but is silent about the payments being made. Has any payment been made or have we directed any payment to be made by the Project Proponent?</p> | <p>As such, the livelihood of fishermen / loss of livelihood in this matter is not directly related to the PPCC, but the Fisheries and Fishermen Welfare Department.</p> <p>The Fisheries and Fishermen Welfare Department has assessed the loss of damage as Rs. 1,10,000/- as against the claim of the petitioner to the department of Rs. 4,25,000/-. (<b>Annexure III</b>).</p> <p>As assessed and reported by the Fisheries and Fishermen Welfare Department, the unit was directed to remit the amount of Rs. 1,10,000/-, vide Direction dated 16.07.2025. (<b>Annexure IV</b>).</p> <p>The unit had remitted the said amount of Rs. 1,10,000/- to PPCC vide Letter dated 24.07.2025. (<b>Annexure V</b>).</p> <p>PPCC has remitted the amount to the Fisheries and Fishermen Welfare Department, Puducherry for disbursal to the applicants vide Letter dated 18.09.2025. (<b>Annexure VI</b>).</p> |

6/8



**SOLARA**  
Active Pharma Sciences



Communication Address  
Solara Active Pharma Sciences Limited  
R.S.No. 33 & 34,  
Mathur Road, Periyakalpet  
Puducherry - 605 014, India  
Tel: +91 413 2654100.

Date : 20.03.2025

The Member Secretary  
Puducherry Pollution Control committee  
3<sup>rd</sup> Floor, Puducherry Housing board complex,  
Anna Nagar, Puducherry – 605 005

Dear Sir,

Sub : Direction issued for compliance of the order of the Hon'ble National Green Tribunal in the matter of the O.A. No. 189/2003 (SZ)

Ref : Your letter No.189/PPCC/DIR/OMK/PDY/JE/2025/211 dated 17 Mar 2025

We are in receipt of your letter No. 189/PPC/DIR/OMK/PDY/JE /2025/211 dated 17<sup>th</sup> March 2025 advising us to furnish the compliance report of the order of the Hon'ble National Green Tribunal in the matter of O.A 189/2003. We would like to furnish our reply as under:

In accordance with the directive, we had coordinated with the local agencies to remove the remnants of the structures submerged in the seabed after the issuance of the order of the Hon'ble National Green tribunal but could not succeed as the prevailing condition of the sea was rough and turbulent due to inclement weather in nature. Due to this persistent scenario, we are unable to anchor the boats for the removal of the same in the present condition at seabed.

Further we would like to add that we haven't received any complaint about the damage of net in the last few years due to the remnants present in the deep sea from the sole representative of Local Panchayat for fisherman for any such issues concerning them. During the proceedings before the Hon'ble court, we had submitted a letter from representative body of the Local Panchayat for fisherman stating that there was no damage to the nets because of the remnants of the structure in the sea.

We had been monitoring the condition of the sea at regular intervals by observation and we shall plan for removal of the remnants once the turbulence in the sea subsides in the normal course. We are planning to carry out this activity by 2<sup>nd</sup> week of April 2025 and we hope to have a favorable condition by that time in the sea. We assure you that we are committed to protecting the environment in the best possible manner and to your satisfaction on compliance.

In view of the explanation provided we are requesting the board to consider and not to initiate further action on this matter , as these are the natural conditions prevalent in the Sea which is beyond our control.

Thanking You,

Yours faithfully  
For Solara Active Pharma Sciences Ltd.,

Authorized Signatory

Solara Active Pharma Sciences Limited - CIN : L24230MH2017PLC291636

REGD. OFF : 201, Devavrata, Sector 17, Vashi Navi Mumbai - 400703. India / Tel : 91-22-2789 2924 / 2789 3199 / Fax: 91-22-2789 2942

**REGISTERED POST WITH A/D**

**GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> Floor, Puducherry Housing Board Building Complex, Anna Nagar,  
Puducherry – 605 005.**

\*\*\*

Telephone : +91 413 220 1256

Telefax : +91 413 220 3494

No. 189/PPCC/SCN/OMK/PDY/JE/2025/687

Puducherry, the 4 6 JUL 2025

**SHOW CAUSE NOTICE ISSUED FOR NON-COMPLIANCE OF THE ORDER OF  
THE HON'BLE NATIONAL GREEN TRIBUNAL  
IN THE MATTER OF O.A. No. 189/2003 (SZ)**

**WHEREAS**, you are operating a Large Scale / Red Category (17 Categories - Bulk Drug Manufacturing unit), in the name and style of **M/s. Solara Active Pharma Sciences Ltd.**, located and operating at **Periyakalpet, Puducherry**, manufacturing Pharmaceutical APIs – 401 TPM.

**AND WHEREAS**, you are aware that, O.A. No. 189/2003 was filed by the Kalapet Tsunami Kudieruppu Makkal Nala Sangam, Periyakalpet, Puducherry, before the NGT (SZ), against you, alleging that, the remanence of the undersea pipelines laid by you, for marine discharge of treated effluent, which was not removed completely, is damaging the fishing nets of the local fishermen and thereby seeking compensation from you. The same was heard on 22.01.2025 and order was issued as "*(i) The 3<sup>rd</sup> Respondent is granted three months to remove all remaining structures submerged in the seabed.*"

**AND WHEREAS**, a Direction vide Letter No. 189/PPCC/DIR/OMK/PDY/JE/2025/211 dated 17.03.2025, was issued to the unit, for compliance of the direction of the NGT (SZ) / furnishing compliance report to PPCC, in the matter of O.A.No. 189 of 2023.

**AND WHEREAS**, you have submitted reply vide Letter dated 20.03.2025, stating that, your unit have co-ordinated with the local agencies for removing the remnants of the pipeline but could not succeed due to rough and turbulent due to inclement weather in nature and that, due the persistent scenario the boats could not be anchored for the removal activities and that, your unit have planned to remove the same by the 2<sup>nd</sup> week of April 2025.

Show Cause NoticeM/s. Solara Active Pharma Sciences Ltd.

AND WHEREAS, you have neither removed the remnants of the sea bed pipelines, as directed by the Hon'ble NGT (SZ) and PPCC nor furnished any reply, till date. Your reply was not satisfactory and also shows a reluctance for compliance of the direction of the Hon'ble NGT (SZ), in the matter of O.A.No. 189 of 2023.

THEREFORE, you are hereby directed under the provisions of the Section 33 A of the Water (Prevention and Control of Pollution) Act, 1974, read with rule 34 of the Water (Prevention and control of Pollution) Rules, 1975, to submit a satisfactory explanation for the non-compliance, of the order of the Hon'ble NGT (SZ) and to show cause why action shall not be taken against your unit, for the above said non-compliance, till date.

For and on behalf of PPCC,

*n. Ramesh*  
(Dr. N. RAMESH)  
MEMBER SECRETARY

To,

M/s. Solara Active Pharma Sciences Ltd., R.S. No. 33 & 34, Mathur Road, Periyakalpet, Puducherry – 605 014.

Copy to :

Standing Guard File.

*U. Raj*  
*16/07/25*  
**DESPATCHED**  
*Am*

GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF FISHERIES & FISHERMEN WELFARE  
O/o DY. DIRECTOR OF FISHERIES & FISHERMEN WELFARE (WELFARE)  
NO.4, DUMAS STREET, PUDUCHERRY-1. Ph.No.2227289

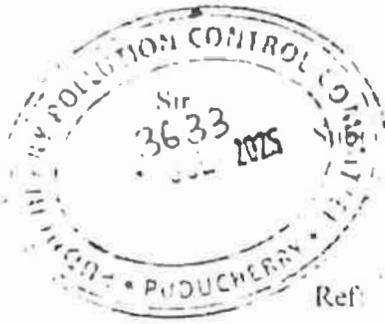
No 4678 FY/DDF(W)NGT/SOLARA NET/2025-26

Date: 30.06.2025

To

The Member Secretary,  
Puducherry Pollution Control Committee,  
Dept. of Science, Technology and Environment,  
3<sup>rd</sup> Floor, Puducherry Housing Board Building Complex, Anna Nagar,  
Puducherry-605 005.

4823  
30-6-25



Fisheries-Welfare-Hon'ble NGT Order-M/s Solara pipelines from M/s Solara Active Pharma Sciences Ltd., Kalapet-Damages to Nets-Assessment on Fishermen claims-Reg.

Ref: Your Lr. No. 189/PPCC/DIR/OMK/PDY/JF/2025/424,  
dt.14.05.2025

2  
217125  
25/11

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With reference to the above, the loss assessment report of this Department pertaining to the fishermen petitions claiming relief for nets damaged by the pipeline of M/s Solara Active Pharma Sciences Ltd., Kalapet and as called for vide your letter cited in the above reference is furnished herewith.

Yours faithfully,

*(Signature)*

(A. MOHAMAD ISMAIL)  
DIRECTOR OF FISHERIES

25 6 2025

To

The Deputy Director of Fisheries (Wol)  
Department of Fisheries and Fishermen Welfare  
Puducherry.

4777  
25 6 25

## REPORT

I am to inform that before my assumption as FOT it is learnt that the pipe lines laid by a private factory (then called M/s Shashun Solera Active Pharma Ltd, Kalapet) in the northern side of Periakalpet sea shore was removed by the company on par with court order.

In this regard, it is known that the effluent pipe line protrusion / edge in the sea was not removed as it was submerged and covered by heavy rocky stones. The existence of pipeline edge remnants was confirmed by the SCUBA divers engaged for said purpose on 19.3.2024 in the spot (Lat.12.03 Long 79.87) in the presence of officers from pollution control board and me (FOT).

Further, it is submitted that the fishermen of Periakalpet fishing in the northern side of Periakalpet where the edge of old effluent pipeline existing are find difficulties while fishing and the fishing nets are tangled with and damaged frequently. Many of the fishermen are told and narrated the incident of damaging nets. Apart from that, the petitions seeking compensation received only from the following four (4) fishermen for damaged fishing nets by the remnants of pipe line in sea of Periakalpet. The petitions from others is awaited. In this regard it is reveals that the others fishermen representations may kept with PPCC

1. Paneer selvam S/o Ramachandiran  
No 16, Vanoli Mandrum Street,  
Periakalpet.
2. Paneerselvam S/o Ramanujam  
No 111, Anandhan Street,  
Periakalpet.
3. Murugan S/o Kuppurasu  
No.22, Vanoli Mandrum Street,  
Periakalpet.
4. Anandan  
S/o Azhagesan  
25, Ananthan street  
Periakalpet.

On field enquiry, it is ascertained that the incident of damages of fishing nets was really occurred. Therefore, the loss assessment is carried out on par PFWDRS 7GB and detailed in the annexure enclosed herewith. Hence, the individuals denoted in the list are eligible and recommended to avail the compensation for fishing net damage.

Submitted please.

Encl: loss assessment statement

A. BALAMURALI  
FOT-TL-Periakalpet

**GOVERNMENT OF PUDUCHERRY**  
**DEPARTMENT OF FISHERIES AND FISHERMEN WELFARE**

**REPORT ON THE APPLICATION SEEKING ASSISTANCE FOR LOSS/DAMAGE OF FISHING NET**

| Sl. No. | Name of applicant | Name of Father/ Spouse | Address               | Aadhaar No.  | FCS | Registration of crafts | Place of occurrence | Details of Loss/ Damage   | Loss claimed | Qty of net carried by claimant | Assessed value of assets lost/ damaged (in Rupees) |
|---------|-------------------|------------------------|-----------------------|--------------|-----|------------------------|---------------------|---|--------------|--------------------------------|--|
| 1       | Murugan           | KuppuraJ               | 22, Vanoli Mandram st | 473229469399 | 246 |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 20000        | 35Kg                           | 10000  |
| 2       | Panneesetram      | Ramachandiran          | 16, Vanoli Mandram st | 826628734621 | 685 |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 50000        | 35Kg                           | 10000  |
| 3       | Panneesetram      | Ramanujam              | 111, Anandan st.      | 523631729868 | 502 | IND-PY-PP-MO-1153      | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 15000        | 35Kg                           | 10000  |
| 4       | Ananthan          | Azhagesan              | 25, Anandhan st       | 628475918185 | 180 |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 25000        | 35Kg                           | 10000  |
| 5       | Nagamuthu         | Mani                   |                       |              | 503 |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 100000       | 35Kg                           | 10000  |
| 6       | Surenthiran       | Sellapan               | 30, Singaravelar st   | 966872175464 | 897 |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 55000        | 35Kg                           | 10000  |
| 7       | Sankar            | Sangaravel             | Anandhan st           | 910061351831 | 371 |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 50000        | 35Kg                           | 10000  |
| 8       | Kasinathan        | Perumal                | Vanoli Mandra st      | 634409969596 | 548 | IND-PY-PP-MO-3169      | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 55000        | 35Kg                           | 10000  |
| 9       | Viswanathan       | Sellapan               | Singaravelan st       | 272584456518 | 618 |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 20000        | 35Kg                           | 10000  |
| 10      | Singaravelan      | Subburayan             | Anandhan st           | 549259701775 | 121 |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 10000        | 35Kg                           | 10000  |
| 11      | Mandiran          | Ranganathan            |                       |              |     |                        | Periakalapat        | Fishing net was strangled in the pipeline protrusion in the sea | 25000        | 35Kg                           | 10000  |

**GOVERNMENT OF PUDUCHERRY**  
**DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT**  
**PUDUCHERRY POLLUTION CONTROL COMMITTEE**  
**3<sup>rd</sup> Floor, PHB Building Complex, Anna Nagar, Puducherry – 605 005.**  
**Telephone : +91 413 220 1256; Telefax : +91 413 220 3494.**

\*\*\*

No. 189/PPCC/DIR/OMK/PDY/JE/2025/689

Puducherry, the 6 JUL 2025

**DIRECTION ISSUED FOR REMITTANCE OF COMPENSATION AS PER THE**  
**ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**IN THE MATTER OF O.A. No. 189/2023 (SZ)**

**WHEREAS**, you are operating a Large Scale / Red Category (17 Categories - Bulk Drug Manufacturing unit), in the name and style of **M/s. Solara Active Pharma Sciences Ltd.**, located and operating at **Periyakalpet, Puducherry**, manufacturing Pharmaceutical APIs – 401 TPM.

**AND WHEREAS**, you are aware that, O.A. No. 189/2023 was filed by the Kalapet Tsunami Kudieruppu Makkal Nala Sangam, Periyakalpet, Puducherry, before the NGT (SZ), against you, alleging that, the remanence of the undersea pipelines laid by you, for marine discharge of treated effluent, which was not removed completely, is damaging the fishing nets of the local fishermen and thereby seeking compensation from you. The same was heard on 22.01.2025 and order was issued as “(ii) The PPCC is directed to examine the Applicant's claim for compensation of Rs. 10 Lakhs and pass appropriate orders in accordance with law, within a period of three months.”

**AND WHEREAS**, it was assessed and reported by the Department of Fisheries and Fishermen Welfare, Puducherry, that, the assessed value of the assets loss and damaged due to the remanence of the undersea pipelines laid by you is **Rs. 1,10,000/- (Rupees One Lakh and Ten Thousand Only)**. The communication received from the Department of Fisheries and Fishermen Welfare, Puducherry, is enclosed herewith.

**THEREFORE**, you are hereby directed under the provisions of the Section 33 A of the Water (Prevention and Control of Pollution) Act, 1974, read with rule 34 of the Water (Prevention and control of Pollution) Rules, 1975, to remit **Rs. 1,10,000/- (Rupees One Lakh and Ten Thousand Only)**, to this Authority, **on or before 24.07.2025**, so as to enable this Authority to effect compensation to the petitioner to comply with the order of the Hon'ble NGT (SZ), in the matter of O.A. No. 189/2023, failing which necessary action as deemed fit, shall be initiated against your unit.

For and on behalf of PPCC,



**(Dr. N. RAMESH)**  
**MEMBER SECRETARY**

o/c

Enclosure : As above.

To,

M/s. Solara Active Pharma Sciences Ltd., R.S. No. 33 & 34, Mathur Road, Periyakalpet, Puducherry – 605 014.

Copy to :

Standing Guard File.

U. Ramesh  
16/07/2025

**DESPATCHED**

*[Handwritten initials]*



**SOLARA**  
Active Pharma Sciences

Annexure V 8



Communication Address :  
Solara Active Pharma Sciences Limited  
R.S.No. 33 & 34,  
Mathur Road, Periyakalpet  
Puducherry - 605 014, India  
Tel: +91 413 2654100.  
E-mail: info@solara.co.in | www.solara.co.in

Date: 24.07.2025

To:  
The Member Secretary  
Puducherry Pollution Control Committee  
Dept of Science and Technology and Environment  
Govt of Puducherry, 3<sup>rd</sup> Floor PHB Building Complex,  
Anna Nagar, Puducherry -605 005

SI. NO. 139 Dt: 28/07/25

|                    |          |
|--------------------|----------|
| <b>DD RECEIVED</b> |          |
| Cheq. No           | .....    |
| Amount             | 1,10,000 |
| DD. No.            | 506916   |

Sir/Madam,

**WITHOUT PREJUDICE**

**Sub:** Direction issued for remittance of compensation as per the Order dated 22.01.2025 passed in O.A. No. 189/2023 by the Hon'ble National Green Tribunal.

**Ref:** Letter No.189/PPCC/DIR/OMK/PDY/JE/2025/689 dated 16.07.2025

1.We are in receipt of your letter No.189/PPCC/DIR/OMK/PDY/JE/2025/689 dated 16/07/2025 (the said letter was received on 18.07.2025) directing us to remit a sum of Rs. 1,10,000/- (Rupees One Lakh Ten Thousand Only) in accordance with a direction issued to PPCC on 22.01.2025 in the matter of OA 189/2023.

2.In this connection we are provided with the copy of loss assessment report from the Director of Fisheries, Puducherry dated 25.06.2025 wherein it can be seen that petition seeking for compensation has been submitted only by four fishermen, however, the report contains the name of 11 persons who are found to be eligible for compensation of Rs. 10,000/- each according to their own assessment.

3.However, without prejudice to our rights and objections, we are willing to comply with the order of the Hon'ble National Green Tribunal, Southern Zone dated 22.01.2025 in the matter of O.A. No. 189/2023 by remitting a sum of



**SOLARA**  
Active Pharma Sciences

9

Communication Address :  
Solara Active Pharma Sciences Limited  
R.S.No. 33 & 34,  
Mathur Road, Periyakalpet  
Puducherry - 605 014. India  
Tel: +91 413 2654100.  
E-mail: info@solara.co.in | www.solara.co.in

Rs. 1,10,000/- (Rupees One Lakh Ten Thousand Only) by way of Demand Draft  
No. 506916 dated 25.07.2025 drawn in your favour.

Thanking you.

Yours faithfully,

For SOLARA ACTIVE PHARMA SCIENCES LTD

(AUTHORISED SIGNATORY)

**Encl:**

1. Demand Draft

**GOVERNMENT OF PUDUCHERRY**  
**DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT**  
**PUDUCHERRY POLLUTION CONTROL COMMITTEE**  
**3<sup>rd</sup> Floor, Puducherry Housing Board Building Complex, Anna Nagar,**  
**Puducherry – 605 005.**

\*\*\*

Telephone : +91 413 220 1256

Telefax : +91 413 220 3494

No. 189/PPCC/DIR/OMK/PDY/JE/2025/ 934 Puducherry, the **18 SEP 2025**

To,

The Director,  
Department of Fisheries and Fishermen Welfare,  
Fishing Harbour Complex, Thengaithittu, Mudaliarpet Post  
Puducherry-605 004.

Sir,

Sub : Disbursal of Compensation to M/s. KSK Makkal Nala Sangam, Kalapet, Puducherry, as assessed by your Department, as per the Order of the Hon'ble NGT (SZ), in the Matter of O.A. No. 189/2023 – Amount remitted – reg.

Ref : Fisheries – Letter No. 4678/FY/DDF(W)/NGT/SOLARA/NET/2025-26 dated 30.06.2025.

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With reference to the subject mentioned above, it is informed that, the amount of compensation, Rs. 1,10,000/- (Rupees One Lakh and Ten Thousand Only), as per the assessment report furnished vide reference cited above, have been drawn as separate cheques (11 Nos.) as per the list enclosed, in the individual names of the applicants and are enclosed herewith for disbursal. It is requested that, the cheques may be disbursed to the individual applicants and receipts of the same in the format enclosed may be obtained and furnished to this Department, as early as possible.

Yours sincerely,



(Dr. N. RAMESH)  
MEMBER SECRETARY

O/C 

Enclosure :

1. List of applicants and their details furnished with the assessment report.
2. Cheques in the name of individual applicants (11 Nos.)
3. Format of Acknowledgement / Receipts of the applicants.

Copy to :  
Standing Guard File.

✓ Deputy 18/09/2025  
**DESPATCHED**

दिनांक DATE 17 09 20 25  
D D M M Y Y Y Y

1KU75

PAY R. Pannenselvam

या धारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें ₹ 10,000/-

खाता सं. A/c No. 379502011002811  
चेक क्र. Cheque No. 72019830



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

DDO (PPCC)  
PUDUCHERRY

*v. leuba*  
Authorised Signatory  
PLEASE SIGN ABOVE THIS LINE  
MEMBER SECRETARY  
PPCC  
PUDUCHERRY

⑈019830⑈ 605026012⑈ 044220⑈ 31

दिनांक DATE 17 09 20 25  
D D M M Y Y Y Y

1PL00

PAY R. Pannenselvam

या धारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें ₹ 10,000/-

खाता सं. A/c No. 379502011002811  
चेक क्र. Cheque No. 72019829



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

DDO (PPCC)  
PUDUCHERRY

*v. leuba*  
Authorised Signatory  
PLEASE SIGN ABOVE THIS LINE

MEMBER SECRETARY  
PPCC  
PUDUCHERRY

⑈019829⑈ 605026012⑈ 044220⑈ 31

दिनांक DATE 17 09 20 25  
D D M M Y Y Y Y

10P68

PAY K. Murugan

या धारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें ₹ 10,000/-

खाता सं. A/c No. 379502011002811  
चेक क्र. Cheque No. 72019828



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

DDO (PPCC)

*v. leuba*  
Authorised Signatory  
PLEASE SIGN ABOVE THIS LINE

VOID

दिनांक DATE 17 09 20 25

D D M M Y Y Y Y

1KL09

PAY A. Ananthan

याधारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें

₹ 10,000/-

खाता सं. A/c No. 379502011002811

चेक क्र. Cheque No. 72019831



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



*[Signature]*

DDO (PPCC)  
PUDUCHERRY

*[Signature]*

Authorised Signatory

PLEASE SIGN ABOVE THIS LINE

MEMBER SECRETARY  
PPCC  
PUDUCHERRY

भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

⑈019831⑈ 605026012⑈ 044220⑈ 31

दिनांक DATE 17 09 20 25

D D M M Y Y Y Y

1LJ42

PAY M. Naga muthu

याधारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें

₹ 10,000/-

खाता सं. A/c No. 379502011002811

चेक क्र. Cheque No. 72019832



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



*[Signature]*

DDO (PPCC)  
PUDUCHERRY

*[Signature]*

Authorised Signatory

PLEASE SIGN ABOVE THIS LINE

MEMBER SECRETARY  
PPCC  
PUDUCHERRY

भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

⑈019832⑈ 605026012⑈ 044220⑈ 31

दिनांक DATE 17 09 20 25

D D M M Y Y Y Y

1LB76

PAY S. Surenthian

याधारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें

₹ 10,000/-

खाता सं. A/c No. 379502011002811

चेक क्र. Cheque No. 72019833



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



*[Signature]*

DDO (PPCC)

*[Signature]*

Authorised Signatory

PLEASE SIGN ABOVE THIS LINE

भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

VOID

PAY S. Viswanathan

या धारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें ₹ 10,000/-

खाता सं. A/c No. 379502011002811

चेक क्र. Cheque No. 72019836



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

DDO (PPCC)  
PUDUCHERRY

Authorised Signatory  
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MEMBER SECRETARY  
PPCC  
PUDUCHERRY

⑈019836⑈ 605026012⑈ 044220⑈ 31

PAY P. Kasinathan

या धारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें ₹ 10,000/-

खाता सं. A/c No. 379502011002811

चेक क्र. Cheque No. 72019835



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

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PUDUCHERRY

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PPCC  
PUDUCHERRY

⑈019835⑈ 605026012⑈ 044220⑈ 31

PAY S. Sankar

या धारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें ₹ 10,000/-

खाता सं. A/c No. 379502011002811

चेक क्र. Cheque No. 72019834



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

DDO (PPCC)  
PUDUCHERRY

Authorised Signatory

MEMBER SECRETARY  
PPCC  
PUDUCHERRY

VOID

⑈019834⑈ 605026012⑈ 044220⑈ 31

दिनांक  
DATE

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PAY R. Mahendiran

याधारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें

₹ 10,000/-

खाता सं.  
A/c No.

379502011002811

चेक क्र.  
Cheque No.

72019838



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



*Singh*

*N. Sankar*

भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
 PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

Authorised Signatory  
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DDO (PPCC)  
 PUDUCHERRY

MEMBER SECRETARY  
 PPCC  
 PUDUCHERRY

⑈019838⑈ 6050260121 044220⑈ 31

दिनांक  
DATE

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PAY S. Singaravelan

याधारक को OR BEARER

रुपये RUPEES Ten thousand only

अदा करें

₹ 10,000/-

खाता सं.  
A/c No.

379502011002811

चेक क्र.  
Cheque No.

72019837



For MEMBER SECRETARY PONDY POLLUTION CONTROL COMMITTEE

118200110205973



*Singh*

*N. Sankar*

भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
 PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

Authorised Signatory  
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DDO (PPCC)  
 PUDUCHERRY

MEMBER SECRETARY  
 PPCC  
 PUDUCHERRY

⑈019837⑈ 6050260121 044220⑈ 31

**GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF FISHERIES AND FISHERMEN WELFARE WELFARE**

**REPORT ON THE APPLICATION SEEKING ASSISTANCE FOR LOSS/DAMAGE OF FISHING NET**

| Sl. No. | Name of applicant | Name of Father/ Spouse | Address               | Aadhaar No.  | FCS | Registration of crafts | Place of occurrence | Details of Loss/ Damage   | Loss claimed | Qty of net carried by claimant | Assessed value of assets lost/ damaged (in Rupees) |
|---------|-------------------|------------------------|-----------------------|--------------|-----|------------------------|---------------------|---|--------------|--------------------------------|--|
| 1       | Murugan           | Kuppuraj               | 22, Vanoli Mandram st | 473229469399 | 246 |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 20000        | 35Kg                           | 10000  |
| 2       | Panneerselvam     | Ramachandiran          | 16, Vanoli Mandram st | 826628734621 | 685 |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 50000        | 35Kg                           | 10000  |
| 3       | Paneerselvam      | Ramanujam              | 111, Anandan st,      | 523631729868 | 502 | IND-PY-PP-MO-1153      | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 15000        | 35Kg                           | 10000  |
| 4       | Ananthan          | Azhagesan              | 25, Anandhan st       | 628475918185 | 180 |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 25000        | 35Kg                           | 10000  |
| 5       | Nagamuthu         | Mani                   |                       |              | 503 |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 100000       | 35Kg                           | 10000  |
| 6       | Surenthiran       | Sellapan               | 30, Singaravelar st   | 966872175464 | 897 |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 55000        | 35Kg                           | 10000  |
| 7       | Sankar            | Sangaravel             | Anandhan st           | 910061351831 | 371 |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 50000        | 35Kg                           | 10000  |
| 8       | Kasinathan        | Perumal                | Vanoli Mandra st      | 634409969596 | 548 | IND-PY-PP-MO-3169      | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 55000        | 35Kg                           | 10000  |
| 9       | Viswanathan       | Sellapan               | Singaravelan st       | 272584456518 | 618 |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 20000        | 35Kg                           | 10000  |
| 10      | Singaravelan      | Subburayan             | Anandhan st           | 549259701775 | 121 |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 10000        | 35Kg                           | 10000  |
| 11      | Mahendiran        | Ranganathan            |                       |              |     |                        | Periakalpet         | Fishing net was strangled in the pipeline protrusion in the sea | 25000        | 35Kg                           | 10000  |

**GOVERNMENT OF PUDUCHERRY**  
**DEPARTMENT OF FISHERIES AND FISHERMEN WELFARE**

**Acknowledgement / Receipt of the Receipts for disbursal of the compensation amount of Rs. 1,10,000/-**

| Sl. No. | Name of the Applicant | Name of the Father /Spouse | Address               | Aadhaar No.    | FCS | Registractio      | Assessed value of assets lost / damaged (in Rs) | Cheque   |            |                 | Acknowledgement of Receipts |
|---------|-----------------------|----------------------------|-----------------------|----------------|-----|-------------------|---|----------|------------|-----------------|-----------------------------|
|         |                       |                            |                       |                |     |                   |   | Number   | date       | Amount (in Rs.) |                             |
| 1       | Murugan               | Kuppuraj                   | 22, Vanoil Mandram st | 4732 2946 9399 | 246 |                   | 10,000/-  | "019828" | 17.09.2025 | 10,000/-        |                             |
| 2       | Panneerselvam         | Ramachandiran              | 16, Vanoli Mandram st | 8266 2873 4621 | 685 |                   | 10,000/-  | "019829" | 17.09.2025 | 10,000/-        |                             |
| 3       | Paneerselvam          | Ramanujam                  | 111, Anandan st.,     | 5236 3172 9868 | 502 | IND-PY-PP-MO-1153 | 10,000/-  | "019830" | 17.09.2025 | 10,000/-        |                             |
| 4       | Ananthan              | Azhagesan                  | 25, Anandhan st       | 6284 7591 8185 | 180 |                   | 10,000/-  | "019831" | 17.09.2025 | 10,000/-        |                             |
| 5       | Nagamuthu             | Mani                       |                       |                | 503 |                   | 10,000/-  | "019832" | 17.09.2025 | 10,000/-        |                             |
| 6       | Surenthiran           | Sellapan                   | 30, Singaravelar st   | 9668 7217 5464 | 897 |                   | 10,000/-  | "019833" | 17.09.2025 | 10,000/-        |                             |
| 7       | Sankar                | Sangaravel                 | Anandhan st           | 9100 6135 1831 | 371 |                   | 10,000/-  | "019834" | 17.09.2025 | 10,000/-        |                             |
| 8       | Kasinathan            | Perumal                    | Vanoli Mandra St      | 6344 0996 9596 | 548 | IND-PY-PP-MO-3169 | 10,000/-  | "019835" | 17.09.2025 | 10,000/-        |                             |
| 9       | Viswanathan           | Sellapan                   | Singaravelan st       | 2725 8445 6518 | 618 |                   | 10,000/-  | "019836" | 17.09.2025 | 10,000/-        |                             |
| 10      | Singaravelan          | Subburayan                 | Anandhan st           | 5492 5970 1775 | 121 |                   | 10,000/-  | "019837" | 17.09.2025 | 10,000/-        |                             |
| 11      | Mahendiran            | Ranganathan                |                       |                |     |                   | 10,000/-  | "019838" | 17.09.2025 | 10,000/-        |                             |

**Authorised Signatory  
with seal**

| <b>Cheque</b> |             |                        |
|---------------|-------------|------------------------|
| <b>Number</b> | <b>date</b> | <b>Amount (in Rs.)</b> |
| "019828"      | 17.09.2025  | 10,000/-               |
| "019829"      | 17.09.2025  | 10,000/-               |
| "019830"      | 17.09.2025  | 10,000/-               |
| "019831"      | 17.09.2025  | 10,000/-               |
| "019832"      | 17.09.2025  | 10,000/-               |
| "019833"      | 17.09.2025  | 10,000/-               |
| "019834"      | 17.09.2025  | 10,000/-               |
| "019835"      | 17.09.2025  | 10,000/-               |
| "019836"      | 17.09.2025  | 10,000/-               |
| "019837"      | 17.09.2025  | 10,000/-               |
| "019838"      | 17.09.2025  | 10,000/-               |

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**OA No. 189 of 2023**

IN THE MATTER OF

Kalapet Tsunami Kudieruppu Makkal  
Nala Sangam .

...Petitioner

Vs

Puducherry Pollution Control  
Committee,  
Rep. by its Member Secretary,  
Puducherry and ors.

**COMPLIANCE REPORT**

Mr. Ramaswamy Meyyappan  
MS1876/2016  
Government Advocate of Puducherry  
Madras High Court Campus  
COUNSEL FOR R1 & R2  
[9940188325/meram6@gmail.com](mailto:9940188325/meram6@gmail.com)